

M.P. No 43/90 for
early hearing,
fixed on 9/2/90

SSS
22/1/90

Notice issued to
the Applicant
on dt 3-4-90

NB
3-4-90

9/2/90

None present for applicant.
Mr Ake for Mr P.M. Bradhan
adv for. Applicant has
MP 43/90 for early hearing.
matter is fixed for final
hearing on 11/6/90. MP 43/90
is disposed of. Inform
applicant accordingly.

(M. B. Majumdar)
for M.G.

Heard Mr. D. B. Dave
learned Advocate for
Applicant and Mr. S. R.
Ake for Mr. P.M. Bradhan
Advocate for Respondent
Judgement Reserved

DK Agrawal (D. K. Agrawal)
M (J)
P. S. Chaudhary (P. S. CHAUDHARY)
member (A)

Letter dt 12/6/90
from applicant's Adv.
D. K.

Judgment dt. 4-10-90
sent on Appln on
dt. 8-11-90, R-1 &
R-2 on dt. nil.

27/1/91.

4/10/90

None present for
either side. judgement
pronounced in open court
today

Shuf
4/10/90
ad